

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 126
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank	...	Applicant/Petitioner
Vs		
Bhushan Power and Steel limited	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 06.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Pallavi Sengupta in I.A. No. 5489/2020
For Moni. Professional : Mr. Abhinav Vasisht, Sr. Adv., Mr. Vijayant Paliwal,
Ms. Charu Bansal, Ms. Prabh Simran Kaur, Advs.

ORDER

List the matter before the Principal Bench on 25.05.2021.

-Sd-

(SUMITA PURKAYASTHA)
MEMBER (T)

-Sd-

(DR. DEEPTI MUKESH)
MEMBER (J)

06.04.2021
Deepak